

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1427
(To be answered on the 13th February 2025)**

SABARIMALA INTERNATIONAL AIRPORT

1427. SHRI HIBI EDEN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the current status of the completion of the Sabarimala International Airport in Kerala;**
(b) whether the Government has taken any steps during the last one year regarding the completion of the said airport; and
(c) if so, the details thereof along with the current status of the land acquisition process for the purpose?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (c): Government of Kerala (GoK) envisaged the development of a Greenfield Airport in Kottayam (Sabrimala) near Erumeli in Kottayam district for which the Ministry of Civil Aviation, Government of India (GoI), has already granted "Site Clearance" in April 2023, under the Greenfield Airports (GFA) Policy 2008. Further, the Ministry of Environment, Forest & Climate Change, GoI has also granted Terms of Reference (ToR) to the Project in July 2023 and State Government has conducted the Environment Impact Assessment (EIA) Study.

As per the GFA Policy, the responsibility for implementation of the airport project including land acquisition, funding, R&R etc. lies with the Project Proponent concerned, i.e. Kerala State Industrial Development Corporation Limited (KSIDC), a State Government of Kerala Agency. KSIDC is required to prepare a Detailed Project Report (DPR) including details like development plan, project cost & funding, traffic projections, timelines for completion of the project etc. As per GFA Policy, 2008 once completed, this report is required to be submitted along with an application to GoI for grant of "In Principle" approval, before commencement of the development works.
